

Notice

In the Light of Letter No. 243/bslsa/estt./1225, dt.-12-05-2015 and as directed Applications are invites for the post of Non-Judicial Members for Continuous Lok Adalat, Araria. Interested Advocates and Social Workers can apply for the same by submitting their dully filled **Biodata**, **Experienced Certificates** and an **Affidavit** with declaration of the desired contents as mentioned in the General Guidelines and submit the above same to the Office of the Taluk Legal Services Committee, Araria by 30-05-2015. General Guidelines is attached herewith this notice for reference.

Sanjay Kr "Sanjay"
Secretary 22/5/15

Taluk Legal Services Committee
Araria

BIHAR STATE LEGAL SERVICES AUTHORITY

बिहार राज्य

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Patron-in-Chief

Executive Chairman

Hon'ble the Chief Justice

Hon'ble Mr. Justice Shiva Kirti Singh

Patna High Court

Judge, Patna High Court

Radha Krishna

Letter

Member Secretary

Date

6/3
22/03/12General Direction

To,

All the District & Sessions Judges-cum-Chairmen,
District Legal Services Authorities of state of Bihar.Sub:- Recommendation of Judicial Member and Non-Judicial Member for nomination to the Lok
Adalat, DLSA.

Sir,

As directed I inform your goodself that His Lordship Hon'ble the Executive Chairman, Bihar State Legal Services Authority has been pleased to issue General Direction with regard to sending recommendation for nomination of Non-Judicial Member in particular for DLSA and are as follows :-

a) It is requested to recommend the name after making thorough inquiry regarding pendency of Criminal or Civil Case or any Criminal trial or Civil Case faced by Non-Judicial Member whose name is being recommended

b) about their social activities and performance

c) affidavit may be obtained ^{with} declaration to the above effect

d) register for recommendation and nomination may kindly be maintained by the DLSA.

e) recommendation of names of Judicial Member for DLSA it may kindly keep in mind that — such retired Judicial Officers preferably may be belonging to the concerned Judgeship

f) or at least resident of nearby District.

The guidelines are being issued to avoid otherwise comment and to ensure the work without hinderance.

Thanking you.

Yours faithfully

Radha Krishna
27/03/12
(Radha Krishna)
Member Secretary

BSLSA